## CENTRAL ADMINISTRATIVES TRIBUNAL PRINCIPAL BENCH: NEW DELHI

## CP NO.103/2018 OA NO.804/2015

NEW DELHI THIS THE 17<sup>TH</sup> DAY OF JULY, 2018

# HON'BLE MS. PRAVEEN MAHAJAN, MEMBER (A) HON'BLE MR. S.N. TERDAL, MEMBER (J)

Ravi Shankar Kumar Sinha, Aged 39 years, S/o Sh. Arvind Kumar Azad, R/o Village Shankarpur Jhawa, PO Daruwara, Distt. Nalanda, Bihar.

...Petitioner

(By Advocate: Mr. S.K. Gupta)

#### **VERSUS**

- Sh. L.N. Sharma, Chief Post Master General, Department of Posts, Delhi Circle, Meghdoot Bhawan, New Delhi.
- 2. Sh. Abhishek Kumar,
  Director Postal Services,
  Meghdoot Bhawan,
  New Delhi-110001.
- 3. Sh. Girish Chandra Pant, Sr. Supdt. of Post Offices, New Delhi Central Division, Meghdoot Bhawan, New Delhi-110001.

...Respondents

(By Advocate: Mr. K.M. Singh)

## **ORDER (ORAL)**

## **HON'BLE MS. PRAVEEN MAHAJAN, MEMBER (A):**

Learned counsel for respondents produced a copy of the order of the Hon'ble High Court of Delhi dated 10.07.2018 in Writ

Petition(C) No.4808/2018. The Hon'ble High Court of Delhi has stayed operation of the impugned order dated 13.09.2017 till disposal of the writ petition.

2. In view of the above, this Contempt Petition is closed. Notices issued to the respondents are discharged. The petitioner is given liberty to revive the CP, if occasion so arises.

(S.N. Terdal) Member (J) (Praveen Mahajan) Member (A)

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